

## NATIONAL COMPAN%LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.98/ 2017	-	For filing objections by respondent counsel	ns by 241/242 Mr. N. Guna	Mr. N. Gunashekar Vs Global Finsol Pvt. Ltd. & Others

SL.	NAME (IN CAPITAL)	·	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

1. LAKSHMI MENON R1-4,10 &12 Jalshmi

(9880073412)

## ORDER

None appeared for Petitioner. Counsel for Respondent is present. She reported that objections will be filed in the Registry today. Therefore matter is listed on 13.02.2018.

Member (J)